

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 746 of 2019

IN THE MATTER OF:

M/s Spicejet Ltd.

...Appellant

Vs

**M/s Affordable Infrastructure and Housing
Projects Pvt. Ltd.**

....Respondent

Present:

**For Appellant: Mr. Varun K Chopra, Mr. Gurtejpal Singh and Mr.
Raj Shukla, Advocates**

**For Respondent: Mr. Sandeep Bajaj, Mr. Karan Velecha and Mr.
Himesh Thakur, Advocates**

ORDER

27.08.2019 Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **24th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk